

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.13015 of 2018

(Arising out of OIO-JAM-CUSTM-PRV-COM-003-17-18 dated 11/07/2017 passed by Commissioner of CUSTOMS-JAMNAGAR(PREV))

Amit Babulal Jain

.....Appellant

Prop. M/S Om Shanti Impex, 2,
Bombay Talkies Compound, Harukhan Road, Malad
Mumbai, Maharastra

VERSUS

C.C.-Jamnagar(prev)

.....Respondent

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar, Gujarat

APPEARANCE:

Shri. Vikas Mehta, Consultant for the Appellant
Shri. Sanjay Kumar, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 03.09.2024

DATE OF DECISION: 23.09.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 11776 of 2017.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi